

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/194/KOB/2024 in CP(IBC)/38/KOB/2023
SECTION	SEC. 19 (2) IBC
NAME OF PARTIES	KIZHAKKEKARA KURIAKOSE JOSE (RP) IN THE MATTER OF JOMER PROPERTIES AND INVESTMENTS PRIVATE LIMITEDV/S RENJU JOSE AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER
RESPONDENTS ADVOCATE/ PROFESSIONAL	

4th JULY 2024

ORDER

IA(IBC)/194/KOB/2024 IN CP(IBC)/38/KOB/2023

Learned Counsel, Mr. Sankar P Panicker appears on behalf of the RP through virtual mode. Learned representing Counsel, Mr. Sushant Kareer appears virtually on behalf of R1 without Vakalatnama and seeks further time to file vakalathnama and to compile and furnish the complete information sought under e-mail dated 21.02.2024 by the RP and file an affidavit to that effect. Request acceded to, let the same be done within a period of 2 weeks. Copy of the affidavit shall be served on the other side.

None appears on behalf of the other Respondents.

List this matter on **23.07.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)